KIND ATTENTION : REGISTRAR (J-II), A.S.BOMBAY

STAT- /95 /2024

DATE-: 20/04-2024

HIGH COURT APPELLATE SIDE BOMBAY: NAGPUR BENCH: NAGPUR.

Sub :- Compliance of the directions by the Hon'ble Supreme Court in Writ Petition (civil) No. 699/2016

Ref -: Email Dated 17-04-2024 12.37 PM

SR. NO.	NAME OF MEMBER OF PARLIAMENT *MEMBER OF LEGISLATIVE ASSMBLY (MP/*MLAS)	CASE NO.	CASE STATUS
1	Dr. Parinay R. Fuke Vs State of Mah. Thr. P.S.O. PS Sakoli Dist. Bhandara & another Parinay Ramesh Fuke (MLA)	APL / 23/2020	Pre- Admission after notice
2	Mohanish J. Jabalpure Vs. State of Mah. Thr. Chief Secretary Hutatma Rajguru chowk Madam kama road , Mantralaya, Mumbai. R-2 Shri. Devendra Gangadhar Fadnavis (MLA) (Deputy Chief Minister)	Crl.PIL/ 5/2019	Pre- Admission after notice
3	Gopal P. Tirmare Vs. Omprakash @ Bacchu Babarao Kadu & State of Mah. Thr. PSO PS Asegaon Tah. Chandur Bazar Dist. Amravati. Omprakash @ Bacchu Babarao Kadu (MLA)	Crl.Appeal/ 183/2024	Case Pending (Fresh Matter)

Note :- Above Information received Criminal Sections.

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Section Officer I/C
(Statistics)

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Assistant Registrar

20.04.2024
Deputy Registrar

20/4/2024
Registrar Judicial

KIND ATTENTION : REGISTRAR (J-I), A.S.BOMBAY

STAT- /127/2024

DATE-: 26/06/2024

HIGH COURT APPELLATE SIDE BOMBAY: NAGPUR BENCH: NAGPUR.

Sub :- Compliance of the directions by the Hon'ble Supreme Court in Writ Petition (civil) No. 699/2016

Ref -: Email Dated 17-04-2024 12.37 PM

Sr. No.	Name of the Member of Parliament/ Member of Legislative Assembly (Mps / MLAs)	Case No.	Case Status
1	Dr. Parinay R. Fuke Vs State of Mah. Thr. P.S.O. PS Sakoli Dist. Bhandara & another **(Parinay Ramesh Fuke MLA)**	APL / 23/2020	Pre- Admission after notice
2	Mohanish J. Jabalpure Vs. State of Mah. Thr. Chief Secretary Hutatma Rajguru chowk Madam kama road , Mantralaya, Mumbai. **R-2 Shri. Devendra Gangadhar Fadnavis (MLA) (Deputy Chief Minister)**	Cri.PIL/ 5/2019	Pre- Admission after notice
3	Gopal P. Tirmare Vs. Omprakash @ Bacchu Babarao Kadu & State of Mah. Thr. PSO PS Asegaon Tah. Chandur Bazar Dist. Amravati. **(Omprakash @ Bacchu Babarao Kadu (MLA)**	Cri.Appeal/ 183/2024	Case Pending (Fresh Matter)

Note :- Above Information received from Criminal Sections.

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(Statistics)

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Assistant Registrar

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Deputy Registrar

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Registrar Judicial

KIND ATTENTION : REGISTRAR (J-II), A.S.BOMBAY

STAT- /95 /2024

DATE-: 20/04-2024

HIGH COURT APPELLATE SIDE BOMBAY: NAGPUR BENCH: NAGPUR.

Sub :- Compliance of the directions by the Hon'ble Supreme Court in Writ Petition (civil) No. 699/2016

Ref -: Email Dated 17-04-2024 12.37 PM

SR. NO.	NAME OF MEMBER OF PARLIAMENT *MEMBER OF LEGISLATIVE ASSMBLY (MP/*MLAS)	CASE NO.	CASE STATUS
1	Dr. Parinay R. Fuke Vs State of Mah. Thr. P.S.O. PS Sakoli Dist. Bhandara & another Parinay Ramesh Fuke (MLA)	APL / 23/2020	Pre- Admission after notice
2	Mohanish J. Jabalpure Vs. State of Mah. Thr. Chief Secretary Hutatma Rajguru chowk Madam kama road , Mantralaya, Mumbai. R-2 Shri. Devendra Gangadhar Fadnavis (MLA) (Deputy Chief Minister)	Crl.PIL/ 5/2019	Pre- Admission after notice
3	Gopal P. Tirmare Vs. Omprakash @ Bacchu Babarao Kadu & State of Mah. Thr. PSO PS Asegaon Tah. Chandur Bazar Dist. Amravati. Omprakash @ Bacchu Babarao Kadu (MLA)	Crl.Appeal/ 183/2024	Case Pending (Fresh Matter)

Note :- Above Information received Criminal Sections.

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Section Officer I/C
(Statistics)

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Assistant Registrar

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Deputy Registrar

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Registrar Judicial